

इंडस्ट्रियल लाइसेंस के लिये जो ऐप्लीकेशंस पेंडिंग थीं उनमें से काफ़ी ताबाद में लोकसभा के भंग होने के बाद डिस्पोज़ ऑफ़ कर दी गयी और क्या इसके साथ ही यह भी सही है कि बैंकवर्ड ऐरियाज के लिये छोटी छोटी इंडस्ट्रीज के बास्ते जो दरखास्तें वर्षों से पेंडिंग थीं जैसे उत्तर प्रदेश और दूसरे बैंकवर्ड ऐरियाज के लिए जो ऐप्लीकेशंस पिछले 22 सालों में पेंडिंग थीं उनका फ़ैसला अभी तक नहीं किया गया है ?

(समाज सेवक) मैं यह भी पूछना चाहता हूँ कि क्या सरकार को पता है कि कितने लोग बैंकवर्ड ऐरियाज के अंतर्गत काम कर रहे हैं और क्या सरकार को पता है कि कितने लोग बैंकवर्ड ऐरियाज के अंतर्गत काम कर रहे हैं और क्या सरकार को पता है कि कितने लोग बैंकवर्ड ऐरियाज के अंतर्गत काम कर रहे हैं ?

**SHRI MOINUL HAQUE CHOU-DHURY :** Sir, may I answer in English. So far as the delay is concerned, of which the hon. Member is complaining, we ourselves are really sore about it, and I can assure the hon. Member that I share his anxiety, and it shall be my endeavour to see that delays are cut down and more particularly with regard to backward areas about which the hon. Member has mentioned.

**SHRI HENRY AUSTIN :** Does this number include small entrepreneurs, particularly the engineers who are without any job and who on their own initiative started some small-scale industries and who sought a licence from the Government? May I also know whether such licences have been given to hitherto undeveloped areas?

**SHRI MOINUL HAQUE CHOU-DHURY :** This number includes all categories.

**Survey for laying a New Line from Nangal to Talwara**

\*20. **SHRI NARAIN CHAND :** Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a survey for

laying a Railway line from Nangal to Talwara via Una in Himachal Pradesh was conducted ; and

(b) if so, how long will it take to start the work ?

**THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) :** (a) and (b). No Engineering Survey had been carried out so far. Only a traffic appreciation was carried out in 1963, for a rail link between Nangal and Talwara via Una to assess the financial implications of this link. This traffic appreciation revealed that this rail link, would not be financially remunerative. No further consideration has, therefore, been given to this project.

**SHRI NARAIN CHAND :** If it is not feasible to have the railway link between Nangal and Talwara, would it not be in the interests of the public and the welfare of the people if the connection is extended up to Una because Una is in Himachal Pradesh and Nangal in Punjab ?

**SHRI K. HANUMANTHAIYA :** I have answered the question. There is no such proposal.

**Setting up of Employment-Oriented Industries in U. P.**

\*21. **SHRI S. M. BANERJEE :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether some employment-oriented industries are likely to be set up in Uttar Pradesh during the Fourth Plan ;

(b) if so, the names of the industries ; and

(c) whether these will all be in the Public Sector ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUHDURY) :** (a) to (e). The information is being collected and will be laid on the Table of the House.

**SHRI S. M. BANERJEE :** It is a tragedy that UP is supplying only two things—cheap labour to Bangla Desh and Prime Minister to the country. I want to know whether it is not a fact that UP has been neglected all along and representations

have been made against it by all the Chief Ministers in the past. The tragedy is that the present Chief Minister is fighting for his own existence and not for UP. May I know whether any decision has been taken by the Planning Commission to remove the backwardness of UP, specially the eastern districts of UP, and if so what are the steps taken by the Government ?

MR. SPFAKFR : The main question was a specific one to which the hon. Minister replied that information is being collected. It is much better to wait for that information.

SHRI S. M. BANERJEE : This information cannot be collected from the UP Government. It is available with the Planning Commission itself. I am surprised that the Planning Commission and the Minister do not know what industries are being set up in UP.

SHRI MOINUL HAQUE CHOUDHURY : I will explain the position. This relates to industries and industries include all types, major, minor and even village industries. A large number of them are under the control of the State Governments. The answer cannot be complete until all that information is collected. That is why I said that information is being collected.

#### Alleged use of invisible ink on Ballot Papers

\*22. SHRI G. VISWANATHAN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government are aware of the propaganda by some people that some invisible ink was used on the ballot papers in the Elections held recently ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) : (a) Yes, Sir.

(b) The allegation is baseless and does not merit consideration.

SHRI G. VISWANATHAN : An allegation has come from responsible leaders of responsible parties like that of Professor

Bal Raj Madhok of Jana Sangh. They say that a chemical has been used on a mass scale which played the trick of effacing the ink or making it re-appear on ballot papers throughout the country. Have they got any expert opinion whether this can be done on a mass scale ? Of course, this can be read only in fiction but since this has come from quarters, which are considered to be responsible, I want the Government to reply to this question.

SHRI H. R. GOKHALE : It is true that the allegation made is that ballot papers were marked even before the poll on a particular symbol with some invisible ink and treated with a chemical substance so that the visible became invisible and the invisible became visible. The charge is so fantastic that we do not regard that any chemical examination or expert opinion is necessary. The system in which these papers are printed is almost foolproof.

As hon. Members know, the total electorate in this election was 275 million and the ballot papers printed were 335 million. All the ballot papers were printed, without exception, all over the country in Government presses. The precautions which were taken with regard to the printing of the papers, right from the time the paper was taken from the mills and sent to the respective presses till the time the papers, were used at the time of polling, were, I submit, so foolproof that no further examination is necessary. There was no possibility of any such fantastic thing occurring that invisible became visible and the visible became invisible.

Papers were despatched from the mills direct to the Chief Electoral Officer. Papers were sent under police escort, after the printing, to the printing officers and kept in treasuries with double lock and armed guard, taken out from the treasuries only one or two days before the actual date of poll and officers were escorted to the polling stations under police guard till the poll was over. After the poll, ballot boxes and packets of unused paper were stored under guard. The store was under guard till the declaration of results and it was watched by the representatives of the candidates also. Candidates of opposition parties could not have secured a large number of votes in some constituencies, which they secured, if this magic had occurred as is alleged. Even